

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 340 of 2016

&

IA Nos. 737, 738 and 743 of 16

Dated: 12th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Azure Sunrise Pvt. Ltd.

...Appellant(s)

Vs.

Chamundeshwari Electricity Supply Corp. Ltd. & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. C. S. Vaidyanathan, Sr. Adv.
Ms. Anuradha Mukherjee
Ms. Shikha Tandon
Ms. Samapila Biswal

Counsel for the Respondent(s) : Mr. Mohit Chadha and
Ms. Pankhuri Bhardwaj for R.1

ORDER

Admit. Issue notice on the Appeal as well as on the I.A. No. 737 of 2016 (Appl. for stay). Mr. Mohit Chadha takes notice on behalf of Respondent No.1 and seeks four weeks time to file reply. Notice be issued to the other Respondents returnable on 21.02.2017. Dasti, in addition, is permitted.

Learned counsel for the respondents may file reply on or before 10.02.2017 after serving copy on the other side. Thereafter rejoinder may be filed on or before 27.02.2017 after serving copy on the other side.

List the I.A. for hearing on **21.02.2017.** *Interim order granted on 21.12.2016 be extended till 21.02.2017.*

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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